

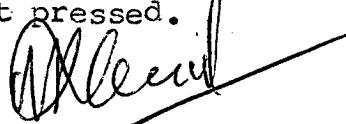
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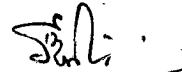
(Order VC)

Shri Santhosh rep. Subramani -for applicant.
Shri Mathew J Nedumpara. ACGSC

The learned counsel for the applicant
appeared before us today and indicated that the
applicant does not wish to press this application
any further. Accordingly the application is closed
as not pressed.



(AV Haridasan)
Judicial Member



(S.P. Mukerji)
Vice Chairman

29th May, 1991